

# TRADE MARKS REGISTRY

## AHMEDABAD

### OPPOSITION HEARING LIST FOR THE MONTH OF JUNE-2018

#### DATE OF HEARING 11.06.2018

Sr. No.	Application/R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	570056/30	Opp. No. AMD-730532	M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Kanaiyalal Dashrathlal Modi, Patan  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jayant Stores, Jamnagar	11.00 a.m.	
2.	560225/16	Opp. No. AMD-190827	M/s. R. R. Shah & Co., Ahmedabad / Smt. Manjulaben Vasubev Bhatt, Ahmedabad  V/s  Mr. Sushant Singh, New Delhi / M/s. Hindustan Pencils Ltd., Mumbai	11.00 a.m.	
3.	610971/05	Opp. No. AMD-720718	M/s. K. C. Patel & Co., Ahmedabad / Mr. Popatlal Jivabhai Patel, Rajkot  V/s  M/s. Medly Pharmaceuticals Limited, Mumbai	11.00 a.m.	
4.	594874/19	Opp. No. AMD-161530	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Mirchumal Mulchand Gehlani, Ahmedabad  V/s  M/s. Tradesafe, Jamnagar / M/s. Calcium Chemical Industries, Ahmedabad	11.00 a.m.	

5.	612627/30	Opp. No. AMD-194933	M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Bhagwati Flour Mill Pvt. Ltd., Ahmedabad  V/s  M/s. Tradesafe, Jamnagar / M/s. Shree Bhagwati Flour Mills Ltd., Ahmedabad	11.00 a.m.	Hearing on I.P. & Main Matter
6.	603956/07	Opp. No. AMD-58349	M/s. Madamsar & Co., New Delhi / M/s. Patel Field Marshal Industries., Rajkot  V/s  M/s. Aggarwal & Associates, New Delhi / M/s. P. M. Diesels Ltd., Rajkot	11.00 a.m.	
7.	642618/29	Opp. No. AMD-204373	M/s. INTTL Advocare, New Delhi  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. The Gujarat Tea Depot Co., Ahmedabad	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	660651/05	Opp. No. AMD-57747	M/s. Aditya & Associates, Mumbai / M/s. Dr. Reddy's Laboratories Limited., Hyderabad  V/s  M/s. Mr. Suresh M. Upadhyay, Ahmedabad / M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad	11.00 a.m.	Hearing on TM-16 & Main Matter
9.	673535/10	Opp. No. AMD-207653	M/s. H. K. Acharya & Company, Ahmedabad / Mr. Shri Kirtibhai J. Patel, Ahmedabad  V/s  M/s. P. K. Arora, Agra / M/s. Raj Vijay Corporation, Agra	11.00 a.m.	Hearing on TM-16 & Main Matter

10.	663109/34	Opp. No. AMD-205175	M/s. Fatehchand C. Shah & Co., Mumbai / Mr. Purshottam Manilal Dholakia, Sihor  V/s  M/s. Y. J. Trivedi & Co., Ahmadabad / M/s. Prabhudas Kishoredas, Ahmedabad	11.00 a.m.	Hearing on Both TM-16
11.	642617/29	Opp. No. AMD-204372	M/s. INTTL Advocare, New Delhi  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. The Gujarat Tea Depot Co., Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter
12.	642613/30	Opp. No. AMD-221431	M/s. INTTL Advocare, New Delhi  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. The Gujarat Tea Depot Co., Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter
13	642611/30	Opp. No. AMD-207160	M/s. INTTL Advocare, New Delhi  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. The Gujarat Tea Depot Co., Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter
14	633040/05	Opp. No. AMD-182603	M/s. Torrent Pharmaceuticals Ltd., Ahmedabad / M/s. R. R. Shah & Co., Ahmedabad  V/s  M/s. Suresh M. Upadhyaya, Ahmedabad / M/s. Zydus Pharmaceuticals Ltd., Ahmedabad	02.15 p.m.	
15	692674/14	Opp. No. AMD-734386	M/s. Saikrishna & Associates., Noida  V/s	02.15 p.m.	

			M/s. D Sen & Co., Calcutta / M/s. Boncle Apperals Pvt. Ltd., Kolkata		
16.	631359/32	Opp. No. AMD-732256	M/s. G. D. Bansal & Associates, Jaipur / Mr. Mahendra Kumar Jain, Jodhpur  V/s  M/s. G. S. Rijwani & Co., Mumbai / M/s. Natraj Food Products, Ajmer	02.15 p.m.	
17.	653765/24	Opp. No. AMD-206320	M/s. Superfastaction Registration Service, Surat / M/s. Bansi Sarees, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Ltd., Surat	02.15 p.m.	
18	644211/03	Opp. No. AMD-197822	M/s. Anand & Anand, New Delhi  V/s  M/s. Tradesafe, Ahmedabad / M/s. New World health Care Private Limited, Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter
19.	695609/21	Opp. No. AMD-250824	Mr. Ajay Sahani, New Delhi / M/s. Polycon International Limited, Jaipur  V/s  M/s. G. D. Bansal & Associates, Jaipur / M/s. Baid Rotomoulders Pvt. Ltd., Jaipur	02.15 p.m.	Hearing on 50(2) & TM-16
20.	693132/03	Opp. No. AMD-96320	M/s. Superfastaction Registration Services, Surat / Smt. Manju Gupta, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bharat Vastralaya, Mumbai	02.15 p.m.	

**DATE OF HEARING 12.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	697577/19	Opp. No. AMD-142538	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/s  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Hearing on I.P. & Main Matter
2.	697577/19	Opp. No. AMD-112624	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/s  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 a.m.	Hearing on I.P. & Main Matter
3.	697578/19	Opp. No. AMD-112623	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/s  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 p.m.	Hearing on I.P. & Main Matter
4.	697578/19	Opp. No. AMD-142539	M/s. Pino Bisazza Glass Pvt. Ltd., Mehsana / M/s. N. R. Dalal & Co., Ahmedabad  V/s  M/s. Bisazza India Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11.00 p.m.	Hearing on I.P. & Main Matter
5.	682304/05	Opp. No. AMD-81730	M/s. ICPA Health Product Limited, Mumbai / M/s. Fatechch & C. Shah, Mumbai  V/s	11.00 a.m.	Hearing on TM-16 & Main Matter

			M/s. J. N. Chemical, Ahmedabad / Mr. Jatin. Y. Trivedi, Ahmedabad		
6.	667137/05	Opp. No. AMD-202401	M/s. Embiotic Laboratories (P) Limited, Bangalore / M/s. International Trade Marks Bureau, Mumbai  V/s  M/s. Alkem Laboratories Limited, Mumbai / M/s. Vishesh & Associates, Mumbai	11.00 a.m.	Hearing on Both TM-16
7.	667518/24	Opp. No. AMD-202111	M/s. Shreeji Synthetics (Bom) Private Limited, Mumbai / M/s. Arjun. T. Bhagat & Co., Mumbai  V/s  M/s. Shreejee New Collection Pvt. Ltd., Surat / M/s. Superfastaction Registration Service, Surat	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	689719/17	Opp. No. AMD-718203	Indus, Ahmedabad / Mr. Bharat Kumar Shankarlal Modi, Ahmedabad  V/s  Daswani & Daswani, Kolkata / Emani Limited, Kolkata	11.00 a.m.	Hearing on I.P. & 50(2)
9.	676049/05	Opp. No. AMD-105001	M/s. Eastern Medikit Ltd., Delhi / M/s. Madamser & Co., New Delhi  V/s  M/s. Zydus Healthcare Limited, Ahmedabad / Mr. Nayan. J. Rawal, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
10.	642917/05	Opp. No. AMD-154522	Subhashchandra V. Purohit, Ahmedabad / Gujarat Terce Laboratories Ltd., Ahmedabad  V/s	11.00 a.m.	

			Glaxosmithk Line Pharmaceuticals Ltd., Mumbai		
11.	720746/19	Opp. No. AMD-204954	Mukesh H. Jani, Ahmedabad / Jagdishbhai R. Patel, Vishnagar  V/s  Shreeji Consulatant, Ahmedabad / Gautam Minerals & Chemicals, Vadodara	02.15 p.m.	Hearing on Withdraw al Letter
12.	747705/05	Opp. No. AMD-722678	Tradesafe, Jamnagar / Century Pharma & Research Labs Pvt. Ltd., Ahmedabad  V/s  Kayser & Company, Mumbai / Biological E. Ltd., Mumbai	02.15 p.m.	
13.	795522/30	Opp. No. AMD-201616	A. R. Shah & Co., Ahmedabad / Kamalbhai Kanaiyalal, Ahmedabad  V/s  Anand & Anand, New Delhi / Dharampal Premchand & Limited, Delhi	02.15 p.m.	Hearing on I.P.
14.	788520/24	Opp. No. AMD-200526	Superfastaction Regn. Service, Surat / Rakesh R. Veermani, Surat  V/s  Arjun T. Bhagat & Co., Mumbai / Garden Silk Mills Limited, Surat	02.15 p.m.	
15.	748063/30	Opp. No. AMD-714231	K. C. Patel & Co., Ahmedabad / Mr. Hirabhai Maganbhai Patel, Kheda  V/s  Worldwide Registration Bureau, New Delhi / Shakti Bhog Foods Ltd., Delhi	02.15 p.m.	

16.	667150/05	Opp. No. AMD-200931	Harshil R. Shah, Ahmedabad / M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Holla Associates, Banglore / M/s. Herbal Medicaments, Bangalore	02.15 p.m.	Hearing on TM-16 & Main Matter
17.	658741/05	Opp. No. AMD-215843	M/s. Pharmed Limited, Banglore / M/s. Anand & Anand, Chennai  V/s  M/s. Zydus Pharmaceuticals Pvt. Ltd., Ahmedabad / Mr. Suresh M. Upadhyaya, Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter
18.	612629/30	Opp. No. AMD-194932	Shri Bhagwati Floor Mills Ltd., Ahmedabad / M/s. Tradesafe, Ahmedabad  V/s  M/s. Bhagwati Flour Milling Pvt. Ltd., Ahmedabad / M/s. J. T. Trivedi & Associates, Ahmedabad	02.15 p.m.	Hearing on I.P. & Main Matter
19.	648790/29	Opp. No. AMD-58762	M/s. Ruchi Private Limited, Indore / M/s. Fatechand & C. Shah & Co., Mumbai  V/s  M/s. Mahila Mandal Greh Udyog, Udaipur / Ruchika V. Punjabi, Mumbai	02.15 p.m.	
20.	648790/29	Opp. No. AMD-59073	M/s. Ruchi Private Limited, Indore  V/s  M/s. Mahila Mandal Greh Udyog, Udaipur / Ruchika V. Punjabi, Mumbai	02.15 p.m.	



**DATE OF HEARING 13.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	751154/05	Opp. No. AMD-721803	M/s. Tradesafe, Jamnagar / M/s. Century Pharmaceuticals Limited, Vadodara  V/s  M/s. Manoj G. Menda, Mumbai / M/s. Martin & Harris Pvt. Ltd., Mumbai	11.00 a.m.	
2.	772953/14	Opp. No. AMD-189698	M/s. S. Majumdar & Co., Kolkata / M/s. Samay Electronic Pvt. Ltd., Morbi  V/s  M/s. V. Gopalakrishna, Bangalore / M/s. ANT Limited., Bangalore	11.00 a.m.	
3.	782394/30	Opp. No. AMD-714570	M/s. Delhi Registration Service, Delhi / M/s. Shyam Sunder, Hanumangrah.  V/s  M/s. Vidhani Trade Marks Co. New Delhi / M/s. Monika Industries, West Bengal	11.00 a.m.	
4.	714882/30	Opp. No. AMD-192319	M/s. Pavan S. Ghodiwala, Ahmedabad / M/s. Kumudben Dhansukhlal Wankawala, Surat  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rajwadi Papad House, Jamnagar	11.00 a.m.	
5.	772994/24	Opp. No. AMD-242124	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bharat Vastralaya, Mumbai  V/s	11.00 a.m.	Hearing on TM-16 & Main Matter

			M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Arvind Polytech Ltd., Ahmedabad		
6.	772901/05	Opp. No. AMD-258169	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Meghmani Organics Limited, Ahmedabad  V/s  M/s. International Trade Marks Bureau, Mumbai	11.00 a.m.	Hearing on I.P. & TM-16
7.	716826/05	Opp. No. AMD-172093	M/s. Indo Overseas Trade Mark, Mumbai / M/s. Creative Remedies Pvt. Ltd., Ahmedabad  V/s  M/s. Sai Krishna & Associates, Noida	11.00 a.m.	Hearing on I.P. & Four TM- 16
8.	779170/26	Opp. No. AMD-207684	M/s. Kuldip Kumar Advocate, New Delhi / M/s. Mangalal V. Thakur, Baroda  V/s  M/s. M. P. Mirchadani & Co., Mumbai / M/s. Paresh Enterprises, Mumbai	11.00 a.m.	
9.	723297/12	Opp. No. AMD-61046	M/s. Poonam Enterprises, Rajkot  V/s  M/s. Remfry & Sagar, Gurgaon	11.00 a.m.	
10.	871921/02	Opp. No. AMD-172100	M/s. R. R. Shah & Co., Ahmedabad / Mr. Lalitkumar Pravinchandra Thakkar, Ahmedabad  V/s  M/s. Lall Lahiri & Salhotra, Gurgaon	11.00 a.m.	

11	799510/02	Opp. No. AMD-203368	M/s. Singhania & Partners, New Delhi  V/s  M/s. Sunrise Paints Manufacturing Co., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02:15 a.m.	Hearing on TM-16 & Main Matter
12.	799510/02	Opp. No. AMD-203067	M/s. Soni Paints Karnataka / M/s. International Trade Mark Bureau, Bombay  V/s  M/s. Sunrise Paints Manufacturing Co., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	02:15 p.m.	Hearing on TM-16 & Main Matter
13.	730777/05	Opp. No. AMD-221815	M/s. Saga Laboratories, Ahmedabad  V/s  M/s. Suresh M. Upadhyaya, Ahmedabad / Cadila HealthCare Limited, Ahmedabad	02:15 p.m.	
14.	715498/30	Opp. No. AMD-229539	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Virjibhai Dansungbhai Patel, Palanpur  V/s  M/s. Delhi Registration Services, Delhi / M/s. Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Chennai	02:15 p.m.	
15.	855521/05	Opp. No. AMD-225953	M/s. Indo Overseas Trade Mark Co., Ahmedabad / M/s. Unicare Remedies Pvt. Ltd., Baroda  V/s  M/s. Ashoka Trade Marks Co., New Delhi / M/s. Sas Pharmaceuticals, New Delhi	02:15 p.m.	Hearing on I.P.

16.	715496/30	Opp. No. AMD-229540	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Virjibhai Dansungbhai Patel, Palanpur  V/s  M/s. Delhi Registration Services, Delhi / M/s. Kirorimal Kashiram Marketing & Agencies Pvt. Ltd., Chennai	02:15 p.m.	
17.	721836/16	Opp. No. AMD-184795	M/s. Y. J. Tridevi & Co., Ahmedabad / M/s. Desai Brothers Pvt. Ltd., Ahmedabad  V/s  M/s. Bhagwati & Co., Mumbai / M/s. Anjali Corporation, Mumbai	02:15 p.m.	Hearing on TM-16
18.	794548/03	Opp. No. AMD-253400	M/s. G. D. Bansal, Jaipur / Mr. Subhash Chandra Chetani, Sikar  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Lever Limited, Bombay	02:15 p.m.	
19.	783589/07	Opp. No. AMD-172886	M/s. Tradesafe, Jamnagar / Mr. Manish K. Kakdiya, Rajkot  V/s  M/s. Chandrakant M. Joshi, Mumbai / M/s. Leader Valves Ltd., Jalandhar	02:15 p.m.	Hearing on Review Petition
20.	741862/07	Opp. No. AMD-203066	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Precision Bearing Pvt. Ltd., Ahmedabad  V/s  M/s. Remfry & Sagar, New Delhi	02:15 p.m.	Hearing on I.P.

**DATE OF HEARING 14.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	857701/05	Opp. No. AMD-179440	M/s. Suresh N. Upadhyaya, Ahmedabad / M/s. Zydus Media, Ahmedabad  V/s  M/s. Aviat Chemicals Pvt. Ltd., Mumbai	11:00 a.m.	
2.	868455/05	Opp. No. AMD-194297	M/s. R. R. Shah & Co., Ahmedabad / M/s. Unison Pharmaceuticals Private Limited, Ahmedabad  V/s  Vishesh & Associates, Mumbai / M/s. Navin Saxena Research & Technology Ltd., Mumbai	11:00 a.m.	
3.	872544/34	Opp. No. AMD-164534	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Moh. Siddique Abdul Razak Nagaria, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. A. N. Industries, Jaipur	11:00 a.m.	
4.	856147/19	Opp. No. AMD-225342	M/s. Jasani & Company, Rajkot / Mr. Akhtar Maji Zikar, Upleta  V/s  M/s. Law Furtorex, Mumbai / M/s. Anchor Electricals Pvt. Ltd., Mumbai	11:00 a.m.	
5.	872119/05	Opp. No. AMD-262100	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad  V/s	11:00 a.m.	

			Anand & Anand, New Delhi		
6.	870220/20	Opp. No. AMD-81691	Smt. Belaben Madangopal Talwar, Ahmedabad  V/s  W. S. Kane Co., Mumbai	11:00 a.m.	
7.	715122/05	Opp. No. AMD-729501	M/s. Nanavati Associates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara  V/s  M/s. Lall Lahiri & Salhotra, Haryana	11:00 a.m.	
8.	846837/30	Opp. No. AMD-192110	M/s. Shree Mahalaxmi Roller Flour Mills, Maharashtra / Mr. Chandrakant M. Joshi, Mumbai  V/s  M/s. Havmor Jee Cream Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	11:00 a.m.	Hearing on TM-16 & Main Matter
9.	859346/05	Opp. No. AMD-230946	M/s. R. R. Shah & Co., Ahmedabad / M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Rajendra H. Bhansali, Ahmedabad	11:00 a.m.	
10.	859346/05	Opp. No. AMD-233831	M/s. R. R. Shah & Co., Ahmedabad / M/s. Lincoln Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. V. Ravi, Chennai / M/s. Aamodaa Pharmaceuticals, Bngalore	11:00 a.m.	

11.	715088/30	Opp. No. AMD-813804	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Ahura Restaurants Pvt. Ltd., Ahmedabad  V/s  Thakur & Co., Mumbai / M/s. Hospotality Combine Healthcare Limited, Ahmedabad	02.15 p.m.	
12.	823290/05	Opp. No. AMD-189068	Mr. Nayan J. Raval, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad  V/s  M/s. Neon Laboratories Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
13.	807313/05	Opp. No. AMD-97396	M/s. Vibrac Animal Health India Private Limited, Mumbai / Sushant Singh, Advocate, New Delhi  V/s  M/s. Cadila Healthcare Limited, Ahmedabad / Mr. Nayan J. Rawal, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
14.	875077/19	Opp. No. AMD-731005	M/s. H. K. Acharya & Co., Ahmedabad / M/s. Siddhi Ceramic Designers Pvt. Ltd., Ahmedabad  V/s  M/s. R. K. Dewan & Co., Mumbai / M/s. Gujarat Siddhee Cement Limited, Junagadh	02.15 p.m.	Hearing on TM-16 & Main Matter
15.	863550/24	Opp. No. AMD-195239	M/s. M. P. Mirchandani & Co., Mumbai / M/s. Vardhaman Fabrics Pvt. Ltd., Surat  V/s  Delhi Trade Mark Company, New Delhi / M/s. Vardhaman Spinning & General Mills Limited, Ludhiana	02.15 p.m.	Hearing on TM-16 & Main Matter

16.	845285/34	Opp. No. AMD-244976	M. P. Mirchandani & Co., Mumbai / Mr. Abdul Samad Gulamnabi Imam, Himmatnagar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Tabacco Company, Ahmedabad	02.15 p.m.	
17.	699267/05	Opp. No. AMD-199037	Smt. Manjula Raval, Ahmedabad / Mr. Upendrakumar Bachubhai Patel, Ahmedabad  V/s  M/s. Glenmark Pharmaceuticals Ltd., Mumbai	02.15 p.m.	
18.	676241/30	Opp. No. AMD-260563	M/s. Y. J. Trivedi & Co., Ahmedabad / Shri Suresh J. Shah, Surat  V/s  M/s. H. K. Archaya & Co., Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna	02.15 p.m.	
19.	699091/07	Opp. No. AMD-72002	M/s. R. M. Mody & Co., Ahmedabad / M/s. Prima Pumps Pvt. Ltd., Ahmedabad  V/s  Mr. Harshil R. Shah, Ahmedabad/ M/s. Arvind Engineering Works, Ahmedabad	02.15 p.m.	
20.	689725/07	Opp. No. AMD-59940	M/s. G. S. Rijwani & Co., Mumbai / Shri Ramesh Kumar Patel, Barmer  V/s  M/s. Delhi Registration Service, Delhi / M/s. Bright Electricals, Vijaywada	02.15 p.m.	Hearing on I.P.



**DATE OF HEARING 18.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	884984/03	Opp. No. AMD-200125	M/s. R. R. Shah & Co., Ahmedabad / Mr. Dushyant & Shah, Ahmedabad  V/s  M/s. H. K. Acharya & Company, Ahmedabad / M/s. Ajanta India Ltd., Morbi	11.00 a.m.	
2.	884984/03	Opp. No. AMD-200051	M/s. R. R. Shah & Co, Ahmedabad / Mr. Dushyant & Shah, Ahmedabad  V/s  M/s. Dabur India Limited, Mumbai	11.00 a.m.	
3.	827094/29	Opp. No. AMD-227105	Mr. Jay D. Shah, Ahmedabad / M/s. Aditya Oil Industries, Bharatpur  V/s  Mr. N. K. Arora, Agra / M/s. Manoj Oil Industries, Morena	11.00 a.m.	
4.	827094/29	Opp. No. AMD-227048	Mr. Jay D. Shah, Ahmedabad / M/s. Aditya Oil Industries, Bharatpur  V/s  M/s. B. P. Oil Mills Limited, Agra / M/s. Taj Trade Mark Agency, Agra	11.00 a.m.	
5.	872543/34	Opp. No. AMD-161321	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Anas Enterprises, Ahmedabad  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. A. M. Industries, Jaipur	11.00 a.m.	

6.	880854/24	Opp. No. AMD-256126	G. S. Rijhwani & Co., Mumbai / Sampatlal Singhvi, Bhilwara  V/s  Arjun T. Bhagat & Co., Mumbai / Arviva Industries (India) Ltd., Mumbai	11.00 a.m.	
7.	887879/17	Opp. No. AMD-208977	M/s. Tradesafe, Jamnagar / M/s. RB Polymers Limited., Ahmedabad  V/s  M/s. Trade Mark Registration Bureau, Kolkata / M/s. Century Plyboard (I) Ltd., Kolkata	11.00 a.m.	Hearing on I.P. & Main Matter
8.	887878/17	Opp. No. AMD-208976	M/s. Tradesafe, Jamnagar / M/s. RB Polymers Limited., Ahmedabad  V/s  M/s. Trade Mark Registration Bureau, Kolkata / M/s. Century Plyboard (I) Ltd., Kolkata	11.00 a.m.	Hearing on TM-16, I.P. & Main Matter
9.	881515/32	Opp. No. AMD-725952	M/s. Delhi Registration Service Delhi / M/s. Nagad Narayan food Products, Bikaner  V/s  M/s. Anand & Anand, New Delhi / M/s. Samiller India Limited, Mumbai	11:00 a.m.	Hearing on TM-16 & Main Matter
10.	821028/31	Opp. No. AMD-143132	M/s. G. D. Bansal & Associates, Jaipur / M/s. S. R. Products, Jaipur  V/s  M/s. Tulsi Enterprises, Indore	11:00 a.m.	Hearing on TM-16 & Main Matter
11.	864210/05	Opp. No. AMD-262230	Suresh M. Upadhayaya, Ahmedabad / Cadila HealthCare Limited, Ahmedabad	02:15 p.m.	

			V/s M/s. Anand & Anand, New Delhi		
12.	877343/16	Opp. No. AMD-164541	Indo Overseas Trade Marks Co., Ahmedabad / Mr. Manish Harishbhai Acharya, Ahmedabad  V/s M/s. Bhagwati & Co., Mumbai / M/s. Aegis Logistic Ltd., Mumbai	02.15 p.m.	Hearing on TM-05
13.	800939/11	Opp. No. AMD-181244	Mr. Dakshesh B. Mehta, Ahmedabad / M/s. Cera Sanitarywares Ltd., Ahmedabad  V/s M/s. Ceramix Faucets, Delhi	02.15 p.m.	Hearing on TM-16 & Main Matter
14.	814807/14	Opp. No. AMD-250888	S. Majumdar & Co., Kolkata / M/s. Samay Electronics Pvt. Ltd., Morbi  V/s V. Gopalakrishna, Bangalore / HNT Ltd., Bangalore	02.15 p.m.	Hearing on I.P.
15.	832018/19	Opp. No. AMD-713060	M/s. Kaira District Co-Operative, Anand / M/s. Nanavati Associates, Ahmedabad  V/s M/s. Amul Board Private Limited, Ahmedabad / M/s. Y. J. Trivedi & Co., Ahmedabad	02:15 p.m.	Hearing on I.P. & Main Matter
16.	828342/32	Opp. No. AMD-253664	M/s. Vidhaani Trade Marks Co., New Delhi / M/s. Perry Beverages (India) Pvt. Ltd., Jodhpur  V/s	02.15 p.m.	

			M/s. Madamsar & Co., New Delhi / M/s. Vikrant Chemico Industries (P) Ltd., Kanpur		
17.	851064/21	Opp. No. AMD-193518	M/s. Jasani & Company, Rajkot / Mr. Govindbhai Ravjibhai Vasani, Morbi  V/s  Mr. Dakshesh B. Mehta, Advocate, Ahmedabad / M/s. Cera Sanitarywares Limited., Ahmedabad	02.15 p.m.	Hearing on I.P. & Main Matter
18.	714609/05	Opp. No. AMD-156915	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  Glaxosmithkline Pharmaceuticals Ltd., Mumbai	02.15 p.m.	
19.	713647/21	Opp. No. AMD-248209	M/s. G. D. Bansal & Associates, Jaipur / M/s. H. P. Bhandari, Jaipur  V/s  M/s. Remfry & Sagar, Gurgaon	02.15 p.m.	
20.	809148/05	Opp. No. AMD-137723	M/s. Jatin Y. Trivedi, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  W. S. Kane & Co., Mumbai / M/s. Godrej Consumer Products Ltd., Mumbai	02.15 p.m.	

**DATE OF HEARING 19.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	884599/05	Opp. No. AMD-231963	M/s. K. C. Patel & Co., Ahmedabad / M/s. Zota Health Care Limited, Surat  V/s  M/s. Zee Telefilms Ltd., Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
2.	670084/05	Opp. No. AMD-225899	R. K. Dewan & Co., Bombay / Gulam Mohamaed Ibrahim Momin, Daman  V/s  Remfry & Sagar, New Delhi	11.00 a.m.	
3.	897424/17	Opp. No. AMD-167509	R. M. Ghodasara, Rajkot / Godavari Pipes Pvt. Ltd., Gujarat  V/s  Rao & Rao, Secunderabad / Godavari Polymers Pvt. Ltd., Secunderabad	11.00 a.m.	
4.	894513/05	Opp. No. AMD-721805	Utkarsh Jani, Ahmedabad / Depone Organics Pvt. Ltd., Baroda  V/s  D. P. Ahuja & Co., Kolkata	11.00 a.m.	Hearing on I.P.
5.	825386/29	Opp. No. AMD-230747	K. C. Patel & Co., Ahmedabad / Miraj Business Development Private Limited, Rajasamand  V/s  Delhi Registration Services, Delhi / Amir Chand Jagdish Kumar Ltd., Delhi	11.00 a.m.	

6.	880847/12	Opp. No. AMD-226626	M/s. Tradesafe, Jamnagar / M/s. Topland Engines Pvt. Ltd., Rajkot  V/s  M/s. Sameer Udyog, New Delhi	11.00 a.m.	Hearing on TM-16 & Main Matter
7.	814045/05	Opp. No. AMD-155419	M/s. Burroughs Wellcome Limited, Mumbai / M/s. H. K. Acharya & Company, Ahmedabad  V/s  M/s. Cadila Pharmaceuticals Ltd., Ahmedabad / Mr. Jatin Y. Trivedi, Ahmedabad	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	723359/05	Opp. No. AMD-194092	M. P. Mirchadani & Co., Mumabai / Aldoc Pharmaceuticals, Kota  V/s  Suresh M. Upadhyaya, Ahmedabad / Cadila Healthcare Limited, Ahmedabad	11.00 a.m.	
9.	821763/30	Opp. No. AMD-718699	M/s. Brahmbhatt & Associates, Ahmedabad / M/s. Jain Brothers, Unjha  V/s  M/s. M. P. Mirchandani & Co., Mumbai / M/s. J. K. Brothers, M. P.	11.00 a.m.	Hearing on I. P. & Main Matter
10	861941/21	Rect. No. 260131	Rajmal Ranglal Jain, Ahmedabad  V/s  Bhagwati & Co., Mumbai / Mili Trading Pvt. Ltd., Mumbai	11.00 a.m.	Hearing on I.P.

11.	706103/30	Opp. No. AMD-95553	Y. J. Trivedi & Co., Ahmedabad / Arvindbhai Ramanbhai Patel, Khada  V/s  Ashoka Trade Marks Co., New Delhi / Archies Ltd., Haryana	02.15 p.m.	
12.	651191/05	Opp. No. AMD-181595	J. T. Trivedi & Associates, Ahmedabad / Solsons Exports Pvt. Ltd., Ahmedabad  V/s  Depenning & Depenning, Chennai	02.15 p.m.	
13.	616256/25	Opp. No. AMD-209137	Badamiben Champaklal Goyal, Ahmedabad / Jasani & Co., Rajkot  V/s  Omax Synthetics Private Limited, Mumbai	02.15 p.m.	Hearing on I.P. & Main Matter
14	611157/30	Opp. No. AMD-57888	M/s. Umiya Traders, Rajkot  V/s  M/s. Jasani & Co., Rajkot / M/s. Babubhai Tea Blenders & Suppliers Company, Gondal	02.15 p.m.	
15	707104/29	Opp. No. AMD-250918	Balchandra A. Soni, Baroda / Surati Sweets & Sanks Limited, Baroda  V/s  Trade Mark Registration Bureau, Kolkata / Shalimar Chemical Works Ltd., Kolkata	02.15 p.m.	
16.	702264/24	Opp. No. AMD-228691	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Limited Surat  V/s	02.15 p.m.	Hearing on TM-16 & Main Matter

			M/s. Superfastation Registration Service, Surat / M/s. Bansi Sarees, Surat		
17.	702262/24	Opp. No. AMD-228692	M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Bansi Art & Print Pvt. Limited, Surat  V/s  M/s. Superfastation Registration Service, Surat / M/s. Bansi Sarees, Surat	02.15 p.m.	Hearing on TM-16 & Main Matter
18.	702584/17	Opp. No. AMD-193949	J. T. Trivedi & Associates. Ahmedabad / M/s. Esquire Decor Pvt. Ltd., Ahmedabad  V/s  W. S. Kane & Co., Mumbai / Shaw Wallace & Co., Ltd, Calcutta	02.15 p.m.	
19	773003/05	Opp. No. AMD-60568	M/s. Tradesafe, Jamnagar / M/s. Cadia Pharmaceuticals Ltd., Ahmedabad  V/s  M/s. Dabur India Limited, Mumbai	02.15 p.m.	Hearing on TM-16
20	727020/09	Opp. No. AMD-190555	Tradesafe, Jamnagar / Ramesh Prabhudas Budh, Jamnagar  V/s  Madamser & Co., Delhi / Avon Cycles Limited, Ludhiana	02.15 p.m.	



**DATE OF HEARING 20.06.2018**

<b>Sr. No.</b>	<b>Application /R. T. M. No.</b>	<b>Opp./Rect. No.</b>	<b>Name of Parties</b>	<b>Time</b>	<b>Remarks; if any</b>
1.	600419/05	Opp. No. AMD-56989	Mr. Sharad Agrawal Advocate.Jodhpur / M/s. Prem Vilas Namkeen Marchant, Jodhpur  V/s  M/s. Anand & Anand, New Delhi	11.00 a.m.	Hearing on TM-16
2.	926413/05	Opp. No. AMD-167328	G. D. Bansal, Jaipur / Staunch Drugs & Chemicals Ltd., Jaipur  V/s  Depenning & Depenning, Gurgaon	11.00 a.m.	
3.	971200/19	Opp. No. AMD-200856	M/s. Tradesafe, Jamnagar / M/s. Rushil Decor Ltd., Kalol  V/s  M/s. A & Co., Registrations, Delhi / M/s. Shyam Timbers, Rajkot	11.00 a.m.	Hearing on TM-16 & Main Matter
4.	958595/30	Opp. No. AMD-243819	Chetan Harivadan Modi, Ahmedabad  V/s  Chandrakant M. Joshi, Mumbai / Rajhans Vegetable Oil Refinery Pvt. Ltd., Surat	11.00 a.m.	
5.	958595/30	Opp. No. AMD-247607	Chetan Harivadan Modi, Ahmedabad  V/s  Arjun T. Bhagat & Co., Mumbai / Shri Ganpati Rise Mill, M.P.	11.00 a.m.	

6.	963361/16	Opp. No. AMD-208081	Prakash Javaria, Udaipur / Vivek Bhardwaj, Udaipur  V/s  Worldwide Registration Bureau, New Delhi / Niit Limited, New Delhi	11.00 a.m.	
7.	966333/24	Opp. No. AMD-151618	Jatin Y. Trivedi, Ahmedabad / Reliance Industries Limited, Ahmedabad  V/s  Bajaj Registration Service, Jalandhar / Shital Fibers Ltd., Jalandhar	11.00 a.m.	
8.	933569/29	Opp. No. AMD-226782	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited. Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
9.	974071/25	Opp. No. AMD-205376	Rajendra H. Bhansali, Ahmedabad / Nitin Babubhai Gohel, Ahmedabad  V/s  S. Majumdar & Co., Kolkata / Itc Limited. Kolkata	11.00 a.m.	
10	955400/19	Opp. No. AMD-194558	Superfastaction Regn. Service, Surat / Anand Kumar M. Agarwal, Surat  V/s  Puri Trade Mark Co., Ludhiana /Star Ply Boards Ltd., Haryana	11.00 a.m.	

11.	884991/24	Opp. No. AMD-194309	Superfastation Regn. Service, Surat / Smt. Rekha Ajay Kumar Agarwal, Surat  V/s  Karni Trade Marks, Surat / Nidhi Synthetics, Surat	02.15 p.m.	Hearing on I.P. & Main Matter
12.	894930/24	Opp. No. AMD-194497	Jasani & Company, Rajkot / Moolchand, Jasol  V/s  R. K. Dewan & Co., Mumbai / Sheetal Clothing Co., Pvt. Ltd., Mumbai	02.15 p.m.	Hearing on Evidence Support of applicatio n u/r 51 & Main Matter
13.	895661/01	Opp. No. AMD-235258	Jatin Y. Trivedi, Ahmedabad / Bluecoat Pvt. Ltd., Ahmedabad  V/s  Manoj G. Menda, Mumbai	02.15 p.m.	
14	542199/07	Opp. No. AMD-205347	Jasani & Company, Rajkot / Gujarat Forgings Pvt. Ltd., Rajkot  V/s  K. C. Patel & Co., Ahmedabad West Coast Abrasives, Jamnagar	02.15 p.m.	
15	973648/05	Opp. No. AMD-168738	Subhashchandra V. Purohit, Ahmedabad / Arvindhbai Shantilal Modi. Ahmedabad  V/s  Depenning & Depenning, Kolkata	02.15 p.m.	
16.	895660/01	Opp. No. AMD-235257	Jatin Y. Trivedi, Ahmedabad / Bluecoat Pvt. Ltd., Ahmedabad  V/s  Manoj. G. Menda, Mumbai	02.15 p.m.	

17.	948865/05	Opp. No. AMD-208006	J. T. Jhala & Co., Ahmedabad / Eden Healthcare Pvt. Ltd., Ahmedabad  V/s  International Trade Marks Bureau, Mumbai / Lupin Limited, Mumbai	02.15 p.m.	Hearing On TM-16 Main Matter
18.	885676/30	Opp. No. AMD-709824	Brahmbhatt & Associates, Ahmedabad / Patel Ramanlal Vastram, Unjha  V/s  Trade Mark Protec Company, New Delhi / Three N Products Pvt. Ltd., New Delhi	02.15 p.m.	Hearing on Evidence Support of applicatio n u/r 50 & 51
19	694754/07	Opp. No. AMD-711977	Jasani & Company, Rajkot / Smt. Shardaben Jayantilal Patel, Rajkot  V/s  Atul Machine Tools, Rajkot	02.15 p.m.	
20	613853/30	Opp. No. AMD-215200	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Mukesh Tea Processors & Packers, Surat  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	02.15 p.m.	Hearing on TM-16

**DATE OF HEARING 21.06.2018**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	612626/30	Rect. No. - 212772	M/s. J. T. Trivedi & Associates, Ahmedabad / M/s. Bhagwati Flour Milling, Ahmedabad	11.00 a.m.	Hearing on I.P. & Main Matter

			V/s M/s. Tradesafe, Ahmedabad / M/s. Shri Bhagwati Floor Mills Ltd, Ahmedabad		
2.	422833/23	Rect. No.- 262161	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Pvt. Ltd., Ahmedabad  V/s S. M. Gupta & Company, Delhi / Ghanshyam Das Lachman Das, Delhi	11.00 a.m.	
3.	713484/23	Rect. No.- 262175	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad  V/s S. M. Gupta & Company, Delhi / Ghanshyam Das Lachman Das, Delhi	11.00 a.m.	
4.	823344/23	Rect. No.- 262174	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad  V/s S. M. Gupta & Company, Delhi / Ghanshyam Lachman Das, Delhi	11.00 a.m.	
5.	713527/23	Rect. No.- 262176	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad  V/s S. M. Gupta & Company, Delhi / Ghanshyam Lachman Das, Delhi	11.00 a.m.	

6.	933564/11	Opp. No. AMD-226786	Y. J. Trivedi & Co., Ahmedabad / Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
7.	933571/30	Opp. No. AMD-233677	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	933559/07	Opp. No. AMD-226777	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
9.	933558/07	Opp. No. AMD-226778	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter
10	933572/31	Opp. No. AMD-226785	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	11.00 a.m.	Hearing on TM-16 & Main Matter

11.	933575/32	Opp. No. AMD-226784	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
12.	933556/03	Opp. No. AMD-227044	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Lever Limited, Mumbai	02.15 p.m.	
13.	933574/32	Opp. No. AMD-226783	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
14	943130/16	Opp. No. AMD-230270	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
15	943129/16	Opp. No. AMD-230271	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s	02.15 p.m.	Hearing on TM-16 & Main Matter

			M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai		
16.	933567/16	Opp. No. AMD-226775	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
17.	933565/11	Opp. No. AMD-226787	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
18.	933566/16	Opp. No. AMD-226780	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
19	933563/09	Opp. No. AMD-226779	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad  V/s  M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
20	943128/16	Opp. No. AMD-230272	Y. J. Trivedi & Co., Ahmedabad / M/s. Nirma Chemical Works Private Limited, Ahmedabad	02.15 p.m.	Hearing on TM-16 & Main Matter



			V/s M/s. Anand & Anand, New Delhi / M/s. Hindustan Unilever Limited, Mumbai		
--	--	--	--	--	--

**DATE OF HEARING 25.06.2018**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	954205/05	Opp. No. AMD-195518	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd., Ahmedabad  V/s Vishesh & Associates, Mumbai / Glenmark Pharmaceuticals Ltd., Mumbai	11.00 a.m.	
2.	851464/09	Opp. No. AMD-215622	Jatin Y. Trivedi, Ahmedabad / Kamal Kumar Shyamdas Manghnani, Ahmedabad  V/s M. J. Chawla, Ulhasnagar / Premji & Sons, Mumbai	11.00 a.m.	
3.	883358/19	Opp. No. AMD-712903	Y. J. Trivedi & Co., Ahmedabad / Amul Board Private Limited, Gandhidham  V/s Nanavati Associates, Ahmedabad / Kaira District Co-Operative Milk Producers Union Ltd, Anand	11.00 a.m.	
4.	950962/30	Opp. No. AMD-225051	Tradesafe, Jamnagar / Bhagwati Flour Mills Limited, Ahmedabad  V/s	11.00 a.m.	

			Y. J. Trivedi & Company, Ahmedabad / Shree Annapurma Rice & Pulse Mills, Dahod		
5.	946895/30	Opp. No. AMD-221389	Y. J. Trivedi & Company, Ahmedabad / Jivraj Tea Limited, Surat  V/s  H. K. Acharya & Co., Ahmedabad / Shah Jivraj Nanchand & Sons, Udhna	11.00 a.m.	
6.	949934/05	Opp. No. AMD-200121	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd, Ahmedabad  V/s  Lall & Sethi, New Delhi	11.00 a.m.	
7.	950712/03	Opp. No. AMD-231423	Balchandra. A. Soni, Baroda / Kasambhai Usamanbhai Valorwala, Baroda  V/s  Sultanali Haji Ibrahimji Attarwala, Baroda	11.00 a.m.	
8.	930983/20	Opp. No. AMD-710194	Madamser & Co., New Delhi / Rosecoir Form (P) Ltd., Bhilwadi  V/s  Vivek Aggarwal, Delhi / Coco International Limited, Delhi	11.00 a.m.	
9.	887877/17	Opp. No. AMD-208975	Tradesafe, Jamnagar / RB Polymers Limited, Ahmedabad  V/s  Trade Mark Registration Bureau, Kolkata / Century Plyboard (I) Ltd., Kolkata	11.00 a.m.	

10	871457/03	Opp. No. AMD-229938	H. K. Acharya & Co., Ahmedabad / Kalyan Gupta, Rajasthan  V/s  De Penning & De Penning, Chennai	11.00 a.m.	Hearing on I.P. & Main Matter
11	871457/03	Opp. No. AMD-229407	H. K. Acharya & Co., Ahmedabad / Kalyan Gupta, Pali  V/s  R. K. Dewan & Co., Mumbai / Topline Exam Inc, Ahmedabad	11.00 a.m.	
12	899641/21	Opp. No. AMD-81307	Hiral C. Joshi, Mumbai / Ishwarbhai Jerambhai Savadia, Thangadh  V/s  Mohan Associates, Tamilnadu / E.I.D Parry (India) Limited, Chennai	02.15 p.m.	
13	899640/11	Opp. No. AMD-81306	Hiral C. Joshi, Mumbai / Ishwarbhai Jerambhai Savadia, Thangadh  V/s  Mohan Associates, Chennai / E. I. D. Parry (India) Limited, Chennai	02.15 p.m.	
14	925946/05	Opp. No. AMD-228163	M/s. R. R. Shah & Co., Ahmedabad / M/s. Vasu Healthcare Pvt. Ltd, Vadodara  V/s  M/s. Daniel & Gladys Daniel, Chennai / M/s. Aravind Laboratories, Chennai	02.15 p.m.	Hearing on TM-16 & Main Matter
15	928904/05	Opp. No. AMD-175270	R. R. Shah & Co., Ahmedabad / Torrent Pharmaceuticals Ltd, Ahmedabad	02.15 p.m.	

			V/s M. P. Mirchandani & Co., Mumbai / Elan Pharma (India) Pvt. Ltd., Mumbai		
16	925475/34	Opp. No. AMD-230179	M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad  V/s M/s. R. K. Dewan & Co., Mumbai / M/s. H. I. Tamboli & Co., Maharashtra	02.15 p.m.	
17	919528/16	Opp. No. AMD-179558	M/s. Indo Oversers Trade Marks Co., Ahmedabad / M/s. Interact Vision, Ahmedabad  V/s M/s. De Penning & De Penning, Kolkata	02.15 p.m.	
18	934814/05	Opp. No. AMD-247229	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Ahmedabad  V/s Usha Athreya Chandrasekhar, Mumbai / Dr. Pankaj Naram & Dr. Smita Naram, Mumbai	02.15 p.m.	
19	930401/05	Opp. No. AMD-179492	Subhashchandra V. Purohit, Ahmedabad / J. M. Raval, Mahesana  V/s Dakshesh B. Mehta, Ahmedabad / Synokem Pharmaceuticals Pvt. Ltd, New Delhi	02.15 p.m.	
20	934855/05	Opp. No. AMD-245342	Mr. Jatin. Y. Trivedi, Ahmedabad / M/s. K. K. Shudd Ayurvedic Pharmacy. Ahmedabad	02.15 p.m.	

			V/s Mr. Manoj G. Menda, Mumbai / M/s. Ajanta Pharma Limited, Mumbai		
21	932904/34	Opp. No. AMD-228554	Mr. Rajendra Nanubhai Majithia, Ahmedabad  V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	02.15 p.m.	

**DATE OF HEARING 26.06.2018**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	969015/31	Opp. No. AMD-198314	Jatin Y. Trivedi, Ahmedabad / Rashmin. M. Majithiya, Ahmedabad  V/s S. K. Agarwal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	11.00 a.m.	
2.	950946/24	Opp. No. AMD-720079	Superfastaction Regn. Service, Surat / Rajeshkumar Kedia, Barakar  V/s Karni Trade Marks, Surat / Vivek Prints, Surat	11.00 a.m.	
3.	721899/26	Opp. No. AMD-220851	Kuldip & Associates, New Delhi / Shri. Maganlal V. Thakkar, Baroda  V/s Mangla Registration Service, Delhi / Asia Trading Corporation, Delhi	11.00 a.m.	

4.	969019/31	Opp. No. AMD-198312	Jatin. Y. Trivedi, Ahmedabad / Rashmin M. Majithja, Ahmedabad  V/s  S. K. Agrawal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	11.00 a.m.	
5.	598316/05	Opp. No. AMD-61111	Mr. Jatin. Y. Trivedi, Ahmedabad / M/s. Troikaa Pharmaceuticals, Ltd, Ahmedabad  V/s  M/s. L. S. Davar & Co., New Delhi	11.00 a.m.	
6.	934793/03	Opp. No. AMD-63652	K. C. Patel & Co., Ahmedabad / Dilipbhai Chatrabhujbhai Bhuptani, Ahmedabad  V/s  Jasani & Company, Rajkot / Reckitt Colman Of India Ltd., Calcutta	11.00 a.m.	
7.	851463/03	Opp. No. AMD-711596	Mr. Jatin Y. Trivedi, Ahmedabad / Shri Pawar Chemical Works, Ahmedabad  V/s  M/s. L. R. Swami Co., Chennai / M/s. Power Soaps Limited, Pondicherry	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	832299/29	Opp. No. AMD-225055	M/s. Tradesafe, Jamnagar / M/s. Vijay Dairy Product, Bhavnagar  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Rajwadi Papad House, Jamnagar	11.00 a.m.	

9.	715481/03	Opp. No. AMD-207014	Tradesafe, Jamnagar / Ashvinbhai Joitaram Patel, Unjha  V/s  Anand & Anand, New Delhi	11.00 a.m.	
10	851462/03	Opp. No. AMD-711597	Mr. Jatin Y. Trivedi, Ahmedabad / Shri Pawar Chemical Works, Ahmedabad  V/s  M/s. L. R. Swami & Co., Chennai / M/s. Power Soaps Limited, Pondicherry	11.00 a.m.	Hearing on TM-16 & Main Matter
11	613123/30	Opp. No. AMD-730381	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Vijaybhai Sureshchandra Shah, Surat  V/s  Usha Chandrashekar, Mumbai / M/s. Lajawab Tea Company, Nagpur	11.00 a.m.	Hearing on Both TM-16 & Main Matter
12	843919/05	Opp. No. AMD-126723	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd, Ahmedabad  V/s  Usha Chandrashekar, Mumbai / Wander Private Limited, Mumbai	02.15 p.m.	Hearing on I.P. & Main Matter
13	843919/05	Opp. No. AMD-124745	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd, Ahmedabad  V/s  D. P. Ahuja & Co., Calcutta	02.15 p.m.	
14	843482/14	Opp. No. AMD-183480	Anand & Anand, New Delhi / Brijraj Singh, Jaisalmer  V/s  Kayser & Company, Mumbai / Raj Oil Mills, Mumbai	02.15 p.m.	

15	623690/30	Opp. No. AMD-198020	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Patel Chaturbhai Ranchodbhai & Co., Kheda  V/s  M/s. ABC Registration Services, Delhi / M/s. Mahaveera Rice World, Delhi	02.15 p.m.	
16	930355/11	Opp. No. AMD-176285	H. K. Acharya & Company, Ahmedabad / Regency Sanitaryware Pvt. Ltd., Morbi  V/s  Dakshesh B. Mehta, Ahmedabad / Cera Sanitaryware Limited, Ahmedabad	02.15 p.m.	
17	979880/09	Opp. No. AMD-256565	Rajendra H. Bhansali, Ahmedabad / Gujarat Switch Gears Pvt. Ltd., Ahmedabad  V/s  Law & Prudence, Mumbai / Larsen & Toubro Ltd., Mumbai	02.15 p.m.	
18	843483/25	Opp. No. AMD-183481	Anand & Anand, New Delhi / Brijraj Singh, Jaisalmer  V/s  Kayser & Company, Mumbai / Raj Oil Mills, Mumbai	02.15 p.m.	
19	535953/03	Rect. No. AMD-60931	M/s. Ajanta Transistor Clock Mfg Co., Morbi / M/s. Ajanta India Ltd, Morbi / M/s. Tradesafe, Ahmedabad  V/s  R. S. Champalal Vijaychand Sariya (H.U.F) Bombay / M/s. W. S. Kane & Co., Mumbai	02.15 p.m.	



20	969021/31	Opp. No. AMD-198315	Jatin Y. Trivedi, Ahmedabad / Rashmin M. Majithia, Ahmedabad  V/s  S. K. Agarwal & Co., Agra / Rising Sun Food Products Pvt. Ltd., Agra	02.15 p.m.	
21	623689/30	Opp. No. AMD-198019	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Patel Chaturbhai Ranchhodbhai & Co., Kheda  V/s  M/s. ABC Registration Services, Delhi / M/s. Mahaveera Rice World, Delhi	02.15 p.m.	

**DATE OF HEARING 27.06.2018**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	980024/30	Opp. No. AMD-220867	Indus, Ahmedabad / Dhirubhai Dayabhai Patel, Surat  V/s  Y. J. Trivedi & Co., Ahmedabad / Jivraj Tea Limited, Surat	11.00 a.m.	
2.	946907/05	Opp. No. AMD-207311	Jatin Y. Trivedi, Ahmedabad / Cadila Pharmaceuticals Ltd., Ahmedabad  V/s  Parenteral Drugs (India) Ltd., Mumbai	11.00 a.m.	
3.	851055/07	Opp. No. AMD-710943	Jatin Y. Trivedi, Ahmedabad / Pravinbhai Chunilal Patel, Ahmedabad	11.00 a.m.	

			V/s Ramchandra R. Mandhane Advocate. Kalyan / Ashok Irrigation Equipments India Private Limited, Jalgaon		
4.	892498/12	Opp. No. AMD-212506	Indus, Ahmedabad / Sanjay Kakulal Shah, Rajkot  V/s Mahtta, Ludhiana / Guru Nanak Machinery Works, Ludhiana	11.00 a.m.	
5.	971142/09	Opp. No. AMD-730614	G. D. Bansal, Jaipur / Ramesh Arlal Sharma / Jaipur  V/s The Calcutta Trade Mark Co., Delhi / Miglani, Industries, Uttar Pradesh	11.00 a.m.	
6.	903876/03	Opp. No. AMD-232244	H. K. Acharya & Company, Ahmedabad / Shashikant Ratilal Vadhar, Bhavanagr  V/s Remfry & Sagar, Gurgaon	11.00 a.m.	Hearing on I.P. & Main Matter
7.	903876/03	Opp. No. AMD-231968	H. K. Acharya & Company, Ahmedabad / Shashikant Ratilal Vadhar, Bhavanagr  V/s Amarjit & Associates, New Delhi / Maja Cosmetics, Delhi	11.00 a.m.	
8.	934861/05	Opp. No. AMD-246773	Jatin Y. Trivedi, Ahmedabad / Kaushikdhar Bhanudhar Bhatt, Kheda  V/s Mangla Registration Service, Delhi / Panacea Biotec Ltd., New Delhi	11.00 a.m.	

9.	971714/05	Opp. No. AMD-200000	K. C. Patel & Co., Ahmedabad / Rucha Pharmaceuticals Pvt. Ltd., Ahmedabad  V/s  Princeps Pharmaceuticals Pvt. Ltd., Mumbai	11.00 a.m.	
10	715159/01	Opp. No. AMD-97391	Delhi Registration Services, Delhi / Vijay Singh, Rajasthan  V/s  D. P. Ahuja & Co., Calcutta	11.00 a.m.	
11	886741/30	Opp. No. AMD-248225	Y. J. Trivedi & Company, Ahmedabad / Mahendra Kumar Jain, Rajasthan  V/s  Chakraborty & Associates, Kolkata / Ganesh Wheat Products Private Limited, Kolkata	02.15 p.m.	
12	915714/05	Opp. No. AMD-200092	M/s. K. C. Patel & Co., Ahmedabad / M/s. Indiana Ophthalmics, Wadhwan City  V/s  M/s. VHB Life Sciences Limited, Mumbai	02.15 p.m.	Hearing on TM-16 & Main Matter
13	885993/07	Opp. No. AMD-171211	K. C. Patel & Co., Ahmedabad / Natwarbhai Manjibhai Makwana, Bhavnagar  V/s  Puri Trade Mark Co., Ludhina / Mandeep Engineering Works, Jalandhar	02.15 p.m.	
14	918073/16	Opp. No. AMD-195756	M/s. R. R. Shah & Co., Ahmedabad / M/s. Academy For Computer Training (Guj.) Pvt. Ltd., Ahmedabad  V/s	02.15 p.m.	

			M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Academy Of Computer Technology, Ahmedabad		
15	616394/30	Opp. No. AMD-179539	M/s. H. K. Acharya & Company, Ahmedabad / M/s. Shah Jivraj Nanchand & Sons, Udhna  V/s  M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Jivraj Tea Limited, Surat	02.15 p.m.	Hearing on TM-16 & Main Matter
16	933215/24	Opp. No. AMD-229693	M/s. Superfastaction Regn Service, Surat / M/s. Mukesh Silk Mills, Surat  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Mukesh Textile Industries, Mumbai	02.15 p.m.	
17	934803/05	Opp. No. AMD-718446	Mr. Jatin Y. Trivedi, Ahmedabad / M/s. K. K. Shuddh Ayurvedic Pharmacy, Kheda  V/s  Dr. Pankaj Naram & Dr. Smita Naram, Mumbai / Usha Athreya Chandrasekhar Mumbai	02.15 p.m.	
18	955420/05	Opp. No. AMD-198676	M/s. K. C. Patel & Co., Ahmedabad / M/s. Brukem Life Care, Ahmedabad  V/s  M/s. Raptakos Brett & Co., Ltd., Mumbai	02.15 p.m.	
19	967750/24	Opp. No. AMD-227634	Superfastaction Regn. Service, Ulhasnagar / Mahindra Paul Omprakash Dingra, Surat	02.15 p.m.	

			V/s Trade Mark Protec Company, New Delhi / Three- N- Products Pvt. Ltd., New Delhi		
20	966345/24	Opp. No. AMD-194335	Tradesafe, Jamnagar / Reliance Industries Limited, Ahmedabad  V/s Arjun T. Bhagat & Co., Mumbai / Men'S Favourite Shop, Bangalore	02.15 p.m.	

**DATE OF HEARING 28.06.2018**

Sr. No.	Application /R. T. M. No.	Opp./Rect. No.	Name of Parties	Time	Remarks; if any
1.	892892/05	Opp. No. AMD-117037	Mr. Nayan J. Rawal, Mumbai / M/s. Cadila Healthcare Limited, Ahmedabad  V/s M/s. Lall & Sethi, New Delhi	11.00 a.m.	
2.	847214/32	Opp. No. AMD-166393	Mr. Mukesh Jani, Ahmedabad / M/s. Rajmandir, Rajkot  V/s M/s. K. C. Patel & Co., Ahmedabad / M/s. Rajmandir Sarbatwala, Rajkot	11.00 a.m.	
3.	1273173/32	Opp. No. AMD-193444	K. C. Patel & Co., Ahmedabad / Jagdishbhai Meghajibhai Patel, Rajkot  V/s Rajmandir, Rajkot	11.00 a.m.	

4.	1273173/32	Opp. No. AMD-190030	K. C. Patel & Co., Ahmedabad / Jagdishbhai Meghji bhai Patel, Rajkot  V/s  Akshay A. Vakil, Ahmedabad / Rajmandir Cold Drinks, Rajkot	11.00 a.m.	
5.	848246/32	Opp. No. AMD-203657	M/s. K. C. Patel & Co., Ahmedabad / M/s. Rajmandir Sarbatwala, Rajkot  V/s  Mr. Akshy A. Vakil, Ahmedabad / M/s. Rajmandir Cold Drinks, Rajkot	11.00 a.m.	
6.	848246/32	Opp. No. AMD-205847	M/s. K. C. Patel & Co., Ahmedabad / M/s. Rajmandir Sarbatwala, Rajkot  V/s  M/s. Rajmandir, Rajkot	11.00 a.m.	
7.	918238/30	Opp. No. AMD-180168	M/s. Ramdev Masala, Ahmedabad  V/s  M/s. Ramdev Food Products Pvt. Ltd., Ahmedabad	11.00 a.m.	Hearing on TM-16 & Main Matter
8.	889798/05	Opp. No. AMD-719405	Cadila Pharmaceuticals Ltd, Ahmedabad / Jatin Y. Trivedi, Ahmedabad  V/s  Reckitt Benckiser Healthcare India Limited, Haryana	11.00 a.m.	
9.	834562/03	Opp. No. AMD-222253	A. R. Shah & Co., Ahmedabad / Jogidas Savaji Prajapati, Kheda  V/s  Y. J. Trivedi & Co., Ahmedabad / Nirma Limited, Ahmedabad	11.00 a.m.	

10	895662/01	Opp. No. AMD-235259	Jatin Y. Trivedi, Ahmedabad / Bluecoat Pvt. Ltd., Ahmedabad  V/s  Manoj G. Menda, Advocate, Mumbai	11.00 a.m.	
11	978259/05	Opp. No. AMD-165909	J. D. Shah, Vadodara / Comed Laboratories Ltd., Vadodara  V/s  Aristo Pharmaceuticals Pvt. Ltd., Mumbai	02.15 p.m.	
12	862617/30	Opp. No. AMD-233977	M/s. Rajesh R. Soni (Advocate) Ahmedabad / Mr. Kundanmal Kalyanmal, Rajasthan  V/s  M/s. D. Sen & Co., Kolkata / M/s. Bansal Agro & Tea Mfg. (P) Ltd., Kolkata	02.15 p.m.	Hearing on TM-16 & Main Matter
13	920940/05	Opp. No. AMD-206968	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Limited, Ahmedabad  V/s  M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Ajanta Pharma Limited, Mumbai	02.15 p.m.	

\*\*\*\*\*